

CENTRAL ADMINISTRATIVE TRIBUNAL LUCKNOW BENCH

CCP No. 40/2010 in Original Application No. 477/2006

This, the 20th day of March, 2012

HON'BLE JUSTICE ALOK KUMAR SINGH, MEMBER (J)  
HON'BLE SHRI S.P. SINGH, MEMBER (A)

Shiv Kumar Yadav aged about 24 years son of late Sohan Lal r/o  
626, Jiyamau, Lucknow.

Applicant.

By Advocate: Sri Amit Verma for Sri A.Moin

**Versus**

1. Sri Sushil Rabet Banerjee, Director, All India Radio, Akashwani.
2. Sri Gulab Chand, Director, All India Radio, Akashwani, Lucknow.

Respondents

By Advocate: Sri S.P. Singh

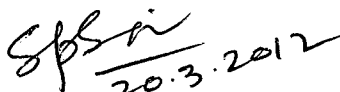
**ORDER (Dictated in Open Court)**

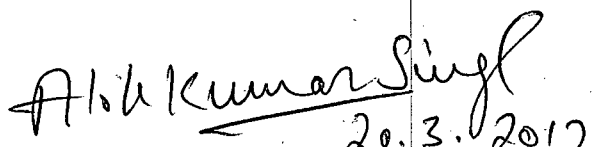
By Hon'ble Shri Justice Alok Kumar Singh, Member (J)

M.P. No. 454/2012: This is a formal application for taking Compliance Affidavit on record along with another formal application No. 455/2012 for condonation of delay in filing Compliance Affidavit. Both the applications are allowed.

2. Heard. According to the compliance affidavit the substantial compliance has been made and the learned brief holder from other side fairly concedes it.

3. In view of the above, CCP is disposed of in full and final satisfaction. Notices stand discharged.

  
(S.P. Singh)  
Member (A)

  
(Justice Alok Kumar Singh)  
Member (J)

HLS/-